

"FORM B"**PUBLIC ANNOUNCEMENT**

**(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)**

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
CLOUD NINE REALTORS PRIVATE LIMITED**

Sl. No.	Particulars	Details
1.	Name of corporate debtor	Cloud Nine Realtors Private Limited
2.	Date of incorporation of corporate debtor	11.01.2010
3.	Authority under which corporate debtor is incorporated	ROC-Mumbai
4.	Corporate Identity No. of corporate debtor	U70109MH2010PTC198784
5.	Address of the registered office and principal office (if any) of corporate debtor	Office No.502, Madhava, Plot No. C-4, E Block, BKC, Bandra (East,), Mumbai City, Mumbai, Maharashtra-400051, India
6.	Date of closure of Insolvency Resolution Process	06.01.2025
7.	Liquidation commencement date of corporate debtor	06.01.2025 (Order Received On Mail on 24.01.2025)
8.	Name and registration number of the insolvency professional acting as liquidator	Rajendra Kishanrao Joshi REG.No: IBBI/ IPA-002/IP-N01205/2021-2022/14020
9.	Address and e-mail of the liquidator, as registered with the Board	"Sanjana" Building, Building No 10 Flat No 7, Hinghne Khurd Pune Maharashtra-411051, rajendrajoshi_cs@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	"Sanjana" Building, Building No 10 Flat No 7, Hinghne Khurd Pune Maharashtra-411051, cloudninecirp@yahoo.com
11.	Last date for submission of claims liquidation	05.02.2025 (within 30 days from the commencement date)

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the M/s Cloud Nine Realtors Private Limited on 06.01.2025 under section 33 of the Code (Copy of the order Received on mail on 24.01.2025).

The stakeholders of M/s Cloud Nine Realtors Private Limited are hereby called upon to submit their claims with proof on or before 05.02.2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-

**Rajendra Kishanrao Joshi
Insolvency Professional**

Date : 27.01.2025

Place : Pune

REG.No: IBBI/IPA-002/IP-N01205/2021-2022/14020

